

(b) if not, whether any interim report has been submitted by the Commission to the Government;

(c) the time by which the Commission is likely to submit its final report;

(d) whether any other issue has been given to the Commission to examine other than the issues fixed at the time of its constitution; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL) : (a) No, Sir.

(b) No, Sir.

(c) The National Commission for Integrated Water Resources Development Plan was set up in September 1996. However on account of various reasons the actual work could start only in 1997. The Commission is likely to complete its work in about two years time.

(d) No, Sir.

(e) Does not arise.

Pending Scheme of Orissa

5112. DR. SAROJA V. : Will the PRIME MINISTER be pleased to state :

(a) the name of the schemes of Orissa Government pending with the Union Government for their clearance;

(b) the present Status of each of them;

(c) the reasons for their pendency; and

(d) the time by which these schemes are likely to be cleared by the Union Government?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) No Scheme received from Government of Orissa is pending with Planning Commission for its clearance.

(b) to (d) Do not arise.

[Translation]

Wheat Cultivation in Paddy, Lentil and Peas Producing Areas

5113. SHRI RAJO SINGH : Will the PRIME MINISTER be pleased to state :

(a) whether the Government have received proposals to promote wheat cultivation in paddy, lentil and peas producing areas in Bihar;

(b) if so, the details of the action being taken in this regard; and

(c) if not, the time by which the said proposal is likely to be under-taken?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL) : (a) No proposal to promote wheat cultivation specifically in paddy, lentil and peas producing areas in Bihar has been received. However, to supplement the efforts of the State Government of Bihar in increasing the cereals production including the wheat, a Centrally Sponsored Scheme "Integrated Cereals Development Programme in Rice Based Cropping Systems Areas (ICDP-Rice)" is already being implemented. Through the scheme incentives are being provided to the farmers, on the use of high yielding varieties seeds of wheat, paddy and millets, improved farm implements, sprinkler irrigation sets and power tillers, so as to motivate them to adopt improved crop production technologies. Besides, for the effective transfer of improved crop production technologies, field demonstrations and farmers' trainings are also being organised under the scheme.

(b) and (c) Question do not arise.

[English]

Haj Pilgrimage

5114. SHRI H.G. RAMULU : Will the PRIME MINISTER be pleased to state :

(a) whether the Haj Ministry of Saudi Arabia has allotted 25,000 Haj Visas to pilgrims travelling on International passpoort during Haj-1998;

(b) if so, whether the Government has taken any decision to increase the Haj quota from 80,000 to one lakh and to reserve 30% of the total quota for private Haj tour organisers; and

(c) the number of pilgrims visited Haj during 1998 and the number of them from Karnataka?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI VASUNDHARA RAJE) : (a) and (c) 94,602 Indian pilgrims performed Haj in 1998. Of this number, 63,574 pilgrims went on Pilgrim Passes issued by the Haj Committee, while 31,028 pilgrims travelled on regular Indian passports. From Karnataka, 5821 pilgrims went through the Haj Committee; the exact number of pilgrims from the State who performed Haj privately is not known.

(b) The quota for each country sending pilgrims for Haj is determined by the Government of Saudi Arabia on the basis of certain parameters. India's quota, and details